

**Government of India**  
**Ministry of Drinking Water and Sanitation**

LOK SABHA  
UNSTARRED QUESTION NO.1063  
TO BE ANSWERED ON **08-02-2018**

**Projects under SBM**

†1063. **SHRI SUSHIL KUMAR SINGH:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the details of the projects sanctioned in the country including State of Bihar under Swachh Bharat Mission (SBM) particularly for construction of toilets and drinking water during each of the last three years and the current year;
- (b) the State/UT-wise details of funds allocated and spent by the Government for the said ongoing/pending projects;
- (c) whether the Government propose to transfer the funds in the bank account of the beneficiaries under the direct benefit transfer scheme for the construction of toilets in the country particularly in Bihar; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER &  
SANITATION**

**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) The Swachh Bharat Mission (Gramin) (SBM(G)) has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2<sup>nd</sup> October 2019. The focus of the scheme is on behavior change and usage of toilets. Each year States/UTs prepare Annual Implementation Plan (AIP) and in that they project their targets. Ministry approves State Annual Implementation Plans (AIPs). Swachh Bharat Mission (Gramin) is under implementation in 690 districts of the country. The State/UT wise details is at Annexure 1.
- (b) State/UT-wise, central share released and utilized under Swachh Bharat Mission (Gramin) during last 3 years and current year is at Annexure-2
- (c) and (d) Under Swachh Bharat Mission (Gramin), Ministry is already implementing direct benefit transfer scheme for the construction of toilets. Some States like Bihar, Madhya Pradesh, Telangana, Andhra Pradesh and Karnataka are already implementing direct benefit transfer for the construction of toilets.

**Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.1063  
due for reply on 08-02-2018**

**State/UT-wise, number of districts where SBM(G) is under implementation**

<b>S.N.</b>	<b>State/UT Name</b>	<b>No. of districts where SBM(G) is under implementation</b>
1	A & N Islands	3
2	Andhra Pradesh	13
3	Arunachal Pradesh	20
4	Assam	33
5	Bihar	38
6	Chhattisgarh	27
7	D & N Haveli	1
8	Daman & Diu	2
9	Goa	2
10	Gujarat	33
11	Haryana	22
12	Himachal Pradesh	12
13	Jammu & Kashmir	22
14	Jharkhand	24
15	Karnataka	30
16	Kerala	14
17	Madhya Pradesh	51
18	Maharashtra	34
19	Manipur	9
20	Meghalaya	11
21	Mizoram	8
22	Nagaland	11
23	Odisha	30
24	Puducherry	2
25	Punjab	22
26	Rajasthan	33
27	Sikkim	4
28	Tamil Nadu	31
29	Telangana	30
30	Tripura	8
31	Uttar Pradesh	75
32	Uttarakhand	13
33	West Bengal	22
		<b>690</b>

## Annexure-2.

Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.1063  
due for reply on 08-02-2018

State/UT-wise, Central share released and utilised under SBM(G) during last 3 years and current year (Rs. in Crore)								
State/UT	2014-15		2015-16		2016-17		2017-18(Upto 05.2.2018)	
	Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised
A & N ISLANDS	0.00	0.00	3.40	0.00	3.00	0.20	5.00	15.91
ANDHRA PRADESH	116.10	93.96	234.17	292.09	342.21	415.07	890.71	741.09
ARUNACHAL PRADESH	14.61	14.37	38.71	29.22	65.09	65.05	66.55	43.31
ASSAM	185.78	121.24	474.27	484.35	747.58	568.23	712.92	447.14
BIHAR	0.00	104.59	221.55	325.59	131.86	148.69	299.20	131.46
CHHATTISGARH	28.12	17.72	144.72	263.19	584.46	408.88	641.49	525.57
D & N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	3.00	1.50
DAMAN & DIU							2.00	0.99
GOA	0.00	0.00	1.05	4.83	0.00	0.00	0.00	20.92
GUJARAT	156.07	157.46	478.22	575.90	751.23	626.48	252.94	337.02
HARYANA	5.93	61.52	32.76	72.27	68.79	34.20	0.00	31.72
HIMACHAL PRADESH	130.17	30.57	4.37	71.42	117.30	81.37	0.00	20.18
JAMMU & KASHMIR	103.08	4.66	4.05	66.92	59.51	53.19	147.82	72.68
JHARKHAND	23.05	75.73	97.32	262.77	455.46	423.44	669.60	321.15
KARNATAKA	312.54	441.03	450.77	444.21	419.56	399.53	749.38	553.27
KERALA	33.97	21.97	8.50	17.03	196.28	137.52	0.00	6.20
MADHYA PRADESH	0.00	224.13	374.33	803.06	1210.77	1121.10	1340.45	640.87
MAHARASHTRA	236.11	258.18	567.45	644.49	528.94	616.11	755.33	440.02
MANIPUR	9.18	20.23	44.19	53.48	27.28	4.54	25.33	6.47
MEGHALAYA	0.00	38.13	35.65	56.13	75.70	41.13	52.30	74.96
MIZORAM	0.00	2.62	3.32	6.66	10.98	4.31	12.28	19.10
NAGALAND	20.87	1.33	10.83	28.10	64.12	44.12	35.13	5.15
ODISHA	65.84	107.41	571.50	1197.06	863.65	868.28	437.44	313.52
PUDUCHERRY	2.00	0.00	4.40	0.00	0.00	2.65	10.00	5.02
PUNJAB	0.00	8.15	38.70	59.34	197.02	73.26	132.61	35.70
RAJASTHAN	271.57	312.39	938.73	1287.23	777.30	1065.63	491.65	776.00
SIKKIM	3.89	5.19	6.12	5.90	6.87	2.85	1.21	0.84
TAMIL NADU	205.12	138.09	78.94	560.44	537.02	506.17	514.14	570.17
TELANGANA	105.62	46.55	128.39	157.53	135.72	173.63	262.03	326.50
TRIPURA	50.65	16.91	38.89	52.89	24.98	20.03	0.00	13.48
UTTAR PRADESH	237.99	257.43	565.39	571.91	1153.33	1131.74	1889.68	1758.64
UTTARAKHAND	40.52	43.80	49.37	71.67	348.05	149.55	132.03	148.64
WEST BENGAL	371.52	469.16	712.92	904.79	655.50	838.58	492.77	394.31
	<b>2730.30</b>	<b>3094.53</b>	<b>6362.96</b>	<b>9370.47</b>	<b>10559.58</b>	<b>10025.49</b>	<b>11024.99</b>	<b>8799.49</b>